

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 225 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhasttigarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Central Elec. Reg. Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Mr. A.Bhatnagar

Counsel for the Respondent(s) :

ORDER

Issue notice. Dasti service is permitted. Post the matter on

05.11.2014.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson